

### **Holiday camp island**

\*513. SHRI BHARATSINH PRABHATSINH PARMAR: Will the Minister of TOURISM be pleased to state:

(a) the implementation status of the projects relating to conservation of heritage and eco-tourism in the country including the State of Gujarat; and

(b) the details of proposals received and approved for the development of "Holiday Camp Island" under the Product Infrastructure and Destination Development Scheme during the last three years, year-wise and total amount released, year-wise?

THE MINISTER OF TOURISM (SHRI SUBODH KANT SAHAY): (a) The development, promotion, implementation and monitoring of tourism projects including the projects relating to conservation of heritage & eco-tourism, are primarily undertaken by the respective State Government/Union Territory (UT) Administration. The Ministry of Tourism, however, provides Central Financial Assistance (CFA) for tourism projects, identified in consultation with them, subject to availability of funds, inter-se-priority under its various schemes as per the guidelines.

The State Level Monitoring Committees constituted by different States/Union Territories monitor implementation of the tourism projects. The Ministry of Tourism also monitors implementation of tourism projects through field inspections by the officers of the Ministry of Tourism, review meetings with officers of the State Governments/UT Administrations and Regional Conferences of Tourism Ministers.

Central Financial Assistance sanctioned primarily for Eco-tourism projects to the various States/UT Administrations is given in Statement-I. (See below). The details of CFA sanctioned to the State Governments/Union Territories (UTs) for various projects including heritage projects during the last three years i.e.2008-09, 2009-10 and 2010-11 is given in Statement-II (See below).

(b) The Ministry of Tourism has not received any proposal for the development of 'Holiday Camp Island' from any State Government including Gujarat under its Product, Infrastructure Development for Destination and Circuits Scheme (PIDDC) for Central Financial Assistance during the last three years i.e. 2008-09, 2009-10 and 2010-11. As per this Scheme the Ministry of Tourism provides financial assistance for various components identified and other works/activities directly related to tourism.

**Statement-I**

*Details for Central Financial Assistance to State Governments/Union Territories  
during last three years for Eco-Tourism Projects*

(Rs. in lakhs)

Sl.No.	Year	Name of the Project	Amount Sanctioned
1	2	3	4
<b>Andhra Pradesh</b>			
1	2008-09	Destination Development of Eco-Park at Nellore Tank, Nellore District in Andhra Pradesh .	165.62
2	2008-09	Destination Development of Chillaka Hill Tribal Retreat-Phakal Eco-Tourism Zone and Landscape Park Kummarikunta Narsampet, Warangal District Andhra Pradesh .	312.22
3	2009-10	Development of Eco-Tourism centre at Jannaram Adilabad District.	283.94
4	2010-11	Development of Eco-Tourism Center at Ananthagiri Ranga Reddy Dist. Andhra Pradesh.	404.51
<b>Arunachal Pradesh</b>			
5	2010-11	Construction of Eco-Tourism at Tego Gamlin Village, West Siang Arunachal Pradesh	370.65
<b>Chandigarh</b>			
6	2010-11	Up-gradation at Eco-Tourism Park cum botanical Garden and Creation & Strengthening of Tourism of Tourism infrastructure	313.32

1	2	3	4
	<b>Jammu &amp; Kashmir</b>		
7	2010-11	Development of Eco-Friendly Resort in between Nilgrath and Sarbal Village, J&K by Sonamarg Development Authority.	242.13
	<b>Karnataka</b>		
8	2009-10	Development of Eco-Tourism Resort & Adventure Tourism Facilities, Talkale, Jog, Sagar Taluk, Shimoga District.	414.68
9	2009-10	Development of Eco-Tourism Park at Kaginele (District Haveri).	499.97
10	2009-10	Development of Eco-Tourism Resort/Facilities at Daroji Bear Sanctuary, Hampi, Hospet Taulak Bellary District.	399.77
11	2009-10	Development Jungle Lodges & Resorts at Vllaspur tank in Bidar District.	177.54
12	2010-11	Development of Eco-Tourism Resort at Khanapur, Forest, Belgum District	440.32
13	2010-11	Pilikula Nisargadhama Eco-Tourism Resort in Karnataka.	419.65
	<b>Kerala</b>		
14	2008-09	Malabar Mangrove Eco-Tourism circuit in Malappuram, Kazhikode, Kannur and Kasargode Districts.	349.36
	<b>Madhya Pradesh</b>		
15	2009-10	Samardha Eco-Tourism Destination Development, District Raisen.	33.45

<b>Maharashtra</b>			
16	2008-09	Major Circuit Development for Eco-Tourism Development Scheme for Vidarbha Region as a Mega Project in Maharashtra.	3738.19
<b>Manipur</b>			
17	2010-11	Eco-Tourism Complex at Thangal, Senapati District.	310.85
<b>Nagaland</b>			
18	2008-09	Integrated Development of Mon as Eco-Adventure & Cultural destination.	452.76
19	2009-10	Tourist Destination at Kigwema-MT. Suro Eco-Adventure.	383.06
20	2010-11	Integrated Tourist Eco-Adventure & Cultural Circuit, Changtong ya-Mingkong-Noksen-Tobu-Shatuya.	784.70
21	2010-11	Integrated Tourist Destination: Eco-Adventure & Cultural Hub at Akito.	434.70
22	2010-11	Integrated Tourist Destination: Eco-Adventure Culture Hub Chizami.	500.00
<b>Rajasthan</b>			
23	2010-11	Infrastructure Development of Eco-tourism destination, Kumbhalgarh-Todgarh-Raoli-Ranakpur as a tourist destination & development circuit.	594.55
<b>Sikkim</b>			
24	2009-10	Development and Promotion of Eco-Tourism Destination in Iachung, Yumthang and in North Sikkim.	394.41

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1	2	3	4
	<b>Tamil Nadu</b>		
25	2009-10	Destination Development of Tirupar Kundiram Eco-park in Madurai District	387.63
	<b>Uttar Pradesh</b>		
26	2009-10	Development of Mirjapur-Chunar-Robert Gunj under India Tourist circuit (Eco-valley)	2.00
	<b>Uttarakhand</b>		
27	2010-11	Development of Eco-Tourism Huts at Auli, Chamoli District.	461.62
28	2010-11	Development of Eco-Tourism at back waters of Tehri lake.	496.74
29	2010-11	Development, of Eco-Tourism on Purola- Netwar-Harkidun Circuit.	700.85
	<b>West Bengal</b>		
30	2008-09	Sajnekhali Eco-tourism complex -Cum-Destination project in south 24 Paraganas District	457.60
31	2010-11	Destination tourism of Buxaduar (eco-tourism project).	394.00
	TOTAL		15811.59

**Statement-II**

*Number of Projects and Amount sanctioned during the year  
2008-09, 2009-10 & 2010-11*

(Rs. In Crore)

Sl.No.	State	2008-09		2009-10		2010-11	
		No.	Amt.	No.	Amt.	No.	Amt.
1	2	3	4	5	6	7	8
1	Andhra Pradesh	8	109.89	13	37.29	10	20.38
2	Arunachal Pradesh	13	31.47	14	36.54	13	32.26
3	Andman & Nicobar	0	0	0	0	0	0
4	Assam	4	21.08	7	22.76	4	23.55
5	Bihar	10	25.05	3	6.99	1	3.60
6	Chandigarh	5	7.99	5	11.51	5	11.04
7	Chhattisgarh	1	11.34	0	0	4	20.95
8	Dadra & Nagar Haveli	3	0.24	0	0	0	0
9	Daman & Diu	1	0.12	0	0	0	0
10	Delhi	1	0.15	9	44.91	5	9.75
11	Goa	2	43.14	2	17.00	3	12.78
12	Gujarat	7	21.33	1	7.33	1	0.14
13	Haryana	7	36.70	6	12.37	6	27.41
14	Himachal Pradesh	10	34.58	6	23.95	12	34.98
15	Jammu and Kashmir	28	43.42	31	49.75	20	56.17
16	Jharkhand	0	0	3	0.25	5	7.56
17	Kerala	12	42.68	7	12.98	3	42.87

1	2	3	4	5	6	7	8
18	Karnataka	4	42.73	13	42.42	2	8.59
19	Lakshadweep	0	0	0	0	0	0
20	Maharashtra	3	41.10	2	5.01	3	11.30
21	Manipur	9	29.44	9	27.14	8	39.40
22	Meghalaya	7	17.14	7	14.73	9	22.53
23	Mizoram	4	3.18	7	24.06	9	11.51
24	Madhya Pradesh	11	31.41	11	60.99	13	30.85
25	Nagaland	11	25.40	13	24.60	10	29.10
26	Orissa	6	41.15	9	23.69	6	20.29
27	Puducherry	4	2.52	3	5.57	3	50.26
28	Punjab	5	24.93	3	9.48	4	11.91
29	Rajasthan	9	44.31	7	19.74	7	31.32
30	Sikkim	20	66.78	19	42.36	14	23.48
31	Tamil Nadu	16	36.14	10	16.28	6	60.00
32	Tripura	6	3.61	13	20.67	12	40.73
33	Uttar Pradesh	6	38.40	6	21.90	14	27.85
34	Uttarakhand	2	44.68	1	0.55	8	29.78
35	West Bengal	10	37.94	7	28.37	8	22.02
GRAND TOTAL		245	960.04	247	671.19	228	774.36

**Amenities for delayed flights**

\*514. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether recently Supreme Court has directed Government to provide food and water in case of flight being delayed by more than three hours;